

## SCHEDULE II

## FORM C

## PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date: 05-06-2018

To  
The Liquidator  
Mr. Mahesh Sureka  
173, Udyog Bhavan, Sonawala Road,  
Goregaon East, Mumbai 400063,  
Maharashtra, India.

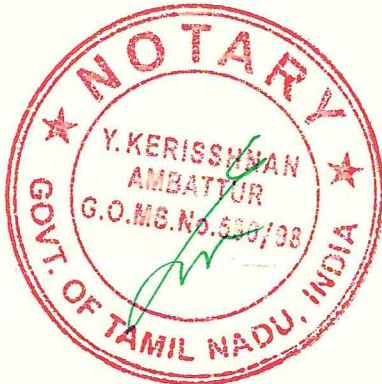
From  
NOV India Private Limited  
No.11A/2, 1<sup>st</sup> Street, North Phase, Sector-3,  
SIDCO Industrial Estate, Ambattur, Chennai – 600 098,  
Tamil Nadu, India.

**Subject:** Submission of proof of claim in respect of the liquidation of M/s. Deep Water Services (India) Ltd under the Insolvency and Bankruptcy Code, 2016.

Dear Madam/Sir,

NOV India Private Limited hereby submits this proof of claim in respect of the liquidation of M/s. Deep Water Services (India) Ltd. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR  (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	NOV India Private Limited  CIN NO: U29199MH200FTC165462
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	NOV India Private Limited No.11A/2, 1 <sup>st</sup> Street, North Phase, Sector-3, SIDCO Industrial Estate, Ambattur, Chennai – 600 098, Tamil Nadu, India Tel No. +91 44 3003 1009
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL: INR 5,273,421 INTEREST: TOTAL CLAIM: INR 5,273,421
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	1)Purchase Order 2) Quotation 3) Inspection Reports 4) Summary of Total Amount of Claim, 5) Copy of vendor Invoices for Consumables Cost, 6) Annexure – A,B and C for detailed itemized cost.
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	Not Applicable



For NOV INDIA PVT. LTD.,

Authorised Signatory



Y. KERISHNAN, B.A.; L.L.B.,  
ADVOCATE & NOTARY PUBLIC  
No: 336, T.I.C. Road,  
Ambattur, Chennai-600 053.

6.	DETAILS OF HOW AND WHEN DEBT INCURRED	Debt incurred for repairing of equipment's against obligation under Purchase Order No. 4600012043 dated 14-01-2016 issued by M/s. Deep Water Services (India) Ltd
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	Not Applicable
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	Not Applicable
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	Not Applicable
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Citi Bank N.A., NO.163, Anna Salai, Chennai - 600002, Tamil Nadu, India Account No. 0017215116 IFSC: CITI0000003 MICR: 600037002
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	1)Purchase Order 2) Quotation 3) Inspection Reports 4) Summary of Total Amount of Claim, 5) Copy of vendor Invoices for Consumables Cost, 6) Annexure – A, B and C for detailed itemized cost.

Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)
JOHNLEE GUNDUGOLLU:
Repair Manager
Address of person signing: Flat No 604, D-Block, KG Signature City, 200 Feet Bypass road, Adayalam pattu, Madhuravoyal, Chennai 600095

\*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

For NOV INDIA PVT. LTD.,

*Johnlee Gundugollu*  
Authorised Signatory



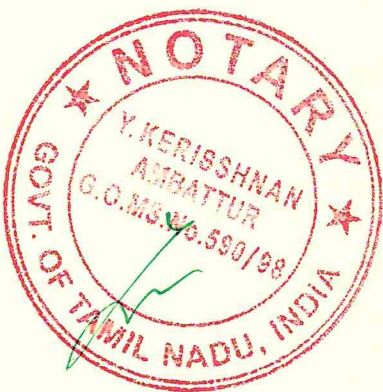
VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom. Verified at Chennai on Wednesday, the 5<sup>th</sup> day of June 2018.

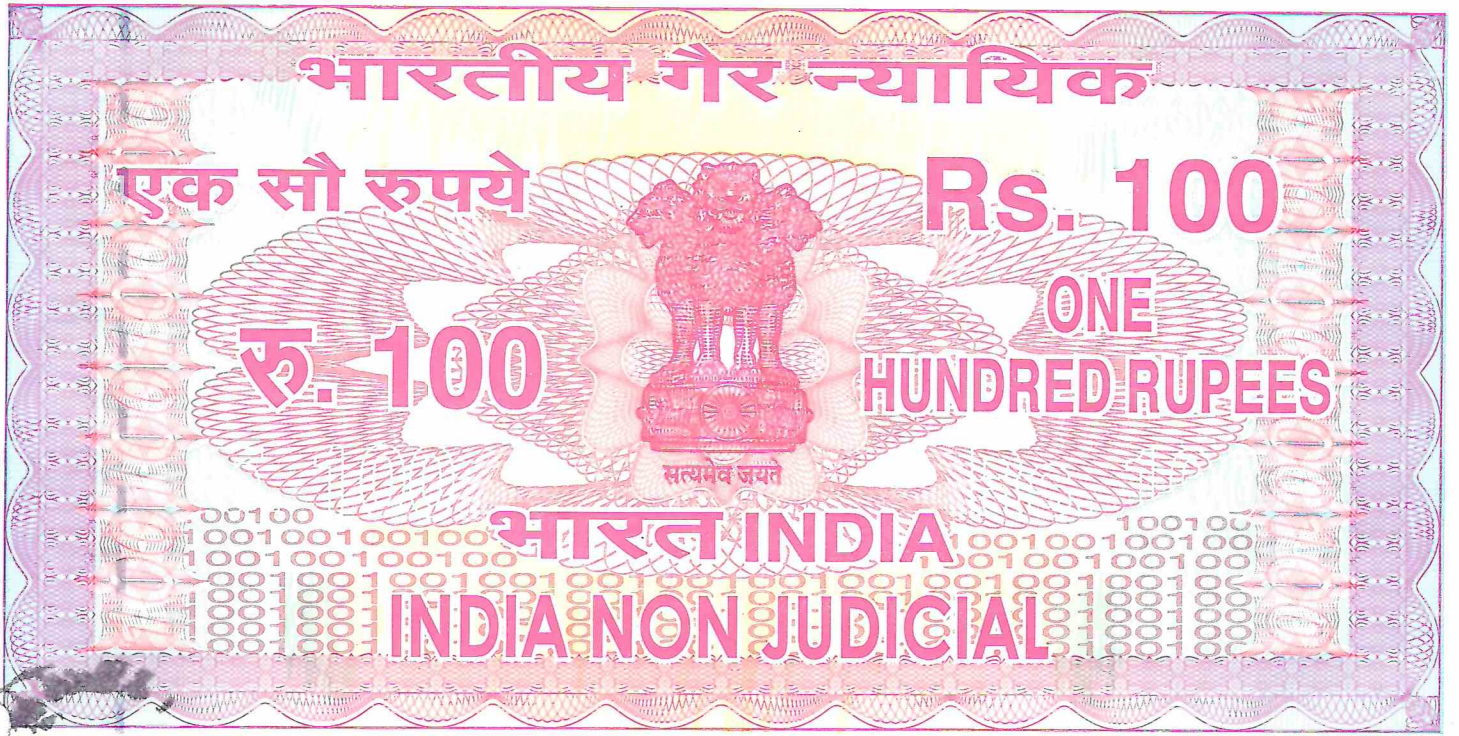
Deponent's signature

For NOV INDIA PVT. LTD.,

*[Handwritten Signature]*  
Authorised Signatory



*[Handwritten Signature]*  
Y.KERISSHMAN, B.A.;L.L.B,  
ADVOCATE & NOTARY PUBLIC  
No. 336, T.I.C. Road,  
Ambattur, Chennai-600 053.



தமிழ்நாடு தமிழ்நாடு TAMILNADU

46680  
4 JUN 2018

NOV India Pvt Ltd  
C-98

BM 537942

சி. நரசிம்மன்

முத்திரைத்தாள் விற்பனையாளர்  
5930/B3-08-23  
1857-B, மாத்தூர் அடிசின்பேர்  
சென்னை-600 068

#### AFFIDAVIT

I, Johnlee Gundugollu, currently residing at Flat No 604, D-Block, KG Signature City, 200 Feet Bypass road, Adayalam pattu, Madhuravoyal, Chennai 600095, do solemnly affirm and state as follows:

1. The M/s. Deep Water Services (India) Ltd corporate debtor was, at liquidation commencement date, that is, the 27<sup>th</sup> day of March 2018 and still is, justly and truly indebted to me in the sum of Rs. 5,273,421 for partial repairing of Rig Badrinath Blow Out Preventer (BOP) 2 Nos.
2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:  
1)Purchase Order 2) Quotation 3) Inspection Reports 4) Summary of Total Amount of Claim, 5) Copy of vendor Invoices for Consumables Cost, 6) Annexure – A, B and C for detailed itemized cost..



For NOV INDIA PVT. LTD.,

Johnlee Gundugollu  
Authorised Signatory





சுமீழ்நாடு தமிழ்நாடு TAMILNADU

Nov India Pvt Ltd  
Chennai

BM 537943

சி.நரசிம்மன்  
முத்திரைத்தாள் விற்பனையாளர்  
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1857-B, மாத்தூர் அவுகின்போட்டு  
சென்னை-600 068

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever.

Solemnly, affirmed at Chennai on Wednesday, the 5<sup>th</sup> day of June 2018.

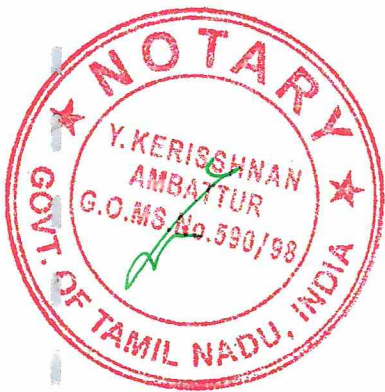
Before me,

Notary / Oath Commissioner

Deponent's signature

For NOV INDIA PVT. LTD.,

Authorised Signatory.



Y. KERISHNAN, B.A.; L.L.B.,  
ADVOCATE & NOTARY PUBLIC  
No: 336, T.I.C. Road,  
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